

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.05.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2108 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Ashok Kumar Dhamija Vs. Shiv Nandan Sharma Resolution Professional of Saha Infratech Pvt. Ltd.	Prashant Jain
2.	I.A. No. 2109 of 2023 in Restoration App. No. ___ Of 2023 in Review Application No. 04 of 2022 in Comp. App. (AT) (Ins) No. 116 of 2022	Employees Provident Fund Organisation Vs. Subodh Kumar Agarwal & Ors.	Hitesh Sachar
3.	I.A. No. 2107 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) (Ins) No. 1220 of 2022	Ashok Sethi Vs. Urgo Capital Ltd. & Anr.	Arvind Kr. Jadon
4.	I.A. No. 2117 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) (Ins) No. 206 of 2023	Parikshit Madanmohan Sharma Vs. M.S. Gopikrishnan & Ors.	Ishaan Duggal
5.	I.A. No. 2118 of 2023 in I.A. No. ___ of 2023 in Competition. App. (AT) No. 57 of 2022	MakeMy Trip (India) Pvt. Ltd. Vs. Competition Commission of India	Faiz Siddiqui

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Assistant Registrar